

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P.No. 54 (ND)/14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

Name of the Company: Sh. Dharendra Pratap Singh Vs. M/s Dook Consulting Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/298

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Rupesh Kumar Sinha, Advocate Mr. Trilochan Prakash, Advocate		
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	For the Respondent (s):	Mr. Ajay Brahma, Advocate Mr. Amartyo Biswas, Advocate		
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ORDER

No time left in view of the Special Bench constituted in which one of us (Member, J) is a member.

Adjourned to 14th September, 2017.

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)